

GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP
LOK SABHA
UNSTARRED QUESTION NO. 2623
ANSWERED ON 17/03/2025

ENTREPRENEURSHIP DEVELOPMENT AMONG JAIL INMATES

2623. SHRI ARVIND DHARMAPURI:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state

- (a) whether the Government is implementing any initiatives for entrepreneurship development among jail inmates in Telangana, if so, the details thereof;
- (b) the number of jails where the programme has been implemented so far, along with the details of inmate participation, State/UT-wise with specific focus on Telangana;
- (c) the details of partnerships, if any, with NGOs or international organizations to enhance the effectiveness of the Entrepreneurship Development Programme in prisons; and
- (d) the details of total funds allocated and utilized for implementing the said initiative, since its inception, State/UT-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI JAYANT CHAUDHARY)

(a) to (d) The Government is implementing various initiatives for skill and entrepreneurship development among jail inmates across the country. Under Pradhan Mantri Kaushal Vikas Yojana (PMKVY), through special projects, special focus is given on skilling of marginalized and vulnerable groups like Scheduled Castes, Scheduled Tribes, Divyangjan, Women, Transgenders, rural artisans, jail inmates, inmates of juvenile homes etc. The State-wise details of candidates trained under special projects under Centrally Sponsored Centrally Managed (CSCM) component of PMKVY 2.0 for jail inmates across the country along with funds utilized is at **Annexure-I**.

Further under special projects in PMKVY 4.0, the targets for skill training of jail inmates have been approved in the following states:

| Name of the Entity | Type of project (STT/ RPL) | Social/Target Group - Women/Tribal etc. | State/UTs of implementation | Target approved |
|---|-------------------------------------|---|------------------------------------|------------------------|
| Directorate of Skill Development, Tripura | Short-Term Training (STT) | Inmates of jails | Tripura | 240 |
| Skill Development Institute (SDI), Visakhapatnam | Short-Term Training (STT) | Jail inmates of Rajahmundry and Visakhapatnam jails | Andhra Pradesh - Visakhapatnam | 1200 |
| Maharashtra State Skill Development Society (MSSDS) | Recognition of Prior Learning (RPL) | Jail Inmates at Kalamba Central Jail, Kolhapur | Kolhapur | 154 |

In addition, Ministry of Skill Development and Entrepreneurship (MSDE) through its Autonomous Institute, i.e, National Institute for Entrepreneurship and Small Business Development (NIESBUD) has implemented a project namely “Promoting Entrepreneurship Development among Jail Inmates” during 2022-24. The project is aimed at promoting entrepreneurship among jail inmates in the State of Uttar Pradesh through capacity building, mentoring, and incubation support. The project is being implemented in three Jails i.e. Nari Bandi Niketan, Lucknow; Model Jail, Lucknow and Varanasi Jail. The program focuses on economic rehabilitation, helping inmates develop sustainable livelihood opportunities post-release. The key interventions of the project include capacity building, mentoring, value-added skill training, and strengthening livelihood incubation centers within jails. The key objectives of the project are:

- i. To provide entrepreneurial input to the trainees to pursue entrepreneurship;
- ii. To help in Business Idea Generation and assessment;
- iii. To provide value added training for skill up-gradation;
- iv. To equip beneficiaries with better and improved technological skills of production;
- v. To help the trainees to access finance for starting their enterprises from the banking systems and government support ecosystem;
- vi. To extend mentoring and handholding support to trainees for establishing and running their enterprise;
- vii. To provide knowledge and support for livelihood avenues to trainees through self-employment opportunities;
- viii. To extend incubation support to the beneficiaries.

The Project has been sanctioned by MSDE to NIESBUD at a total cost of Rs. 1.54 Crores with a target of 600 inmates. So far, under the project, Rs. 0.91 Crore has been utilized and 460 inmates have been imparted training in the state of Uttar Pradesh.

Annexure-I

ANNEXURES REFERRED TO IN REPLY OF PART (A) TO (D) OF LOK SABHA UNSTARRED QUESTION NO. 2623 ANSWERED ON 17.03.2025 REGARDING “ENTREPRENEURSHIP DEVELOPMENT AMONG JAIL INMATES”

| S No. | State | Project Name | Trained / Oriented | Certified | Amount |
|-------|-------------------|---|--------------------|-------------|-----------------------|
| 1. | Assam | SRI SRI Jail Project | 493 | 341 | 17,90,641.14 |
| 2. | Gujarat | Training for Jail Inmates in Gujarat, Haryana and J&K | 2,463 | 1,638 | 33,10,214.06 |
| 3. | Haryana | PMKVY – Special Project - Sunaria Jail Rohtak | 396 | 314 | 23,32,413.44 |
| 4. | Haryana | SRI SRI Jail Project | 612 | 455 | 36,37,550.62 |
| 5. | Haryana | Training for Jail Inmates in Gujarat, Haryana and J&K | 548 | 409 | 20,97,613.60 |
| 6. | Himachal Pradesh | Training for Jail Inmates in Gujarat, Haryana and J&K | 113 | 98 | 11,08,539.60 |
| 7. | Jammu and Kashmir | SRI SRI Jail Project | 473 | 249 | 30,50,093.18 |
| 8. | Jammu and Kashmir | Training for Jail Inmates in Gujarat, Haryana and J&K | 133 | 104 | 9,33,507.53 |
| 9. | Jharkhand | SRI SRI Jail Project | 209 | 181 | 22,13,463.98 |
| 10. | Karnataka | SRI SRI Jail Project | 87 | 32 | 3,53,207.68 |
| 11. | Madhya Pradesh | Training for Jail Inmates in Gujarat, Haryana and J&K | 261 | 241 | 29,07,033.60 |
| 12. | Maharashtra | SRI SRI Jail Project | 146 | 35 | 4,96,569.64 |
| 13. | Punjab | Training for Jail Inmates in Gujarat, Haryana and J&K | 1,359 | 1,024 | 52,42,603.31 |
| | | Total | 7293 | 5121 | 2,94,73,451.38 |
